

SECURITIES AND EXCHANGE BOARD OF INDIA
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. 3783 of 2021 in respect of Blue Haven Agro
Industries Limited in the matter of Blue Haven Agro Industries Limited

A Recovery Certificate No. RC3783 of 2021 dated June 7, 2021, has been drawn up by the Recovery Officer against Blue Haven Agro Industries Limited (CIN - U01403BR1994PLC005906) ["Defaulter"] for a sum of **Rs. 1,04,879/- (Rupees One Lakh Four Thousand Eight Hundred & Seventy Nine Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/PM/SM/2020-21/10366 dated 09/02/2021 against Blue Haven Agro Industries Limited (CIN - U01403BR1994PLC005906) in the matter of Blue Haven Agro Industries Limited.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- January 14, 2026

Place- Kolkata



Mitrajeet Dey

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey

वसुली अधिकारी एवं उप महाप्रबंधक

Recovery Officer & Dy. General Manager
भारतीय प्रतिशुति और विनियोग बोर्ड
Securities and Exchange Board of India
कोलकाता / Kolkata